

Addl. Civil Judge and JMFC Gubbi. Case List on 04.06.2020

| Sl.No. | Case No. | Stage | Both side Advocates Name |
|--------|-------------|-----------|--------------------------|
| 1 | RA 92/2019 | Arguments | ASC / KKS |
| 2 | RA 34/2018 | Arguments | SB / CSA |
| 3 | RA 40/2018 | Arguments | CRB / HLS |
| 4 | RA 16/2019 | Arguments | CRB / SB |
| 5 | RA 17/2019 | Arguments | CRB / SB |
| 6 | RA 18/2019 | Arguments | KMS/MBK |
| 7 | RA 20/2019 | Arguments | BB/KRK |
| 8 | RA 24/2019 | Arguments | CSA/SB |
| 9 | OS 64/2017 | Arguments | BSM/NS/HMH |
| 10 | MC 44/2019 | To Hear | SNS/KRK |
| 11 | RA 36/2019 | Arguments | CRB/NRC |
| 12 | RA 70/2019 | Arguments | EH/KKS |
| 13 | RA 71/2019 | Arguments | EH/KKS |
| 14 | RA 76/2019 | Arguments | MR/KKS |
| 15 | RA 90/2019 | Arguments | EH/CSA |
| 16 | RA 106/2019 | Arguments | CRB/PK |
| 17 | RA 26/2018 | Arguments | BB/CSA |
| 18 | RA 86/2019 | Arguments | CRB/CSA |
| 19 | RA 18/2015 | Arguments | SNN/CSA |
| 20 | RA 82/2019 | To Hear | SRR/DG |

Date: 04.06.2020

Place: Gubbi

Senior Civil Judge & JMFC.,
Gubbi

04.06.2020

Cause list of court of Addl. Civil Judge and JMFC, Gubbi as per SOP dated 28.05.2020 of Hon'ble High court of Karnataka

| Sl. No. | Case No. | Stage | Plaintiff / petitioner Advocate | Defendant/ respondent Advocate |
|---------|-------------|------------------------------|---------------------------------|--|
| 1. | O.S.127/13 | To hear on IA | K.M.Srinivas | Dakshinamurthy and C.R.Balasubramanyam |
| 2 | O.S.160/11 | To hear on IA | A.S.Chandrashekar | C.S.Arun |
| 3 | O.S. 317/12 | F/Arguments | C.R.Balasubramanyam | Nil |
| 4 | O.S.430/14 | Orders | BLC | Rudresh.V |
| 5 | O.S.438/14 | To hear on IA | P.M.Pushpavathi | C.S.Arun |
| 6 | O.S.310/15 | Arguments | K.G.Narayan | C.S.Arun |
| 7 | O.S.410/15 | To hear on IA | S.R.Ramakrishnaiah and T.B.V | C.S.Arun |
| 8 | O.S.190/17 | To hear on IA | S.R.Ramakrishnaiah and T.B.V | K.M.Srinivas |
| 9 | O.S.368/17 | To hear on IA | A.G.Suresh | Gangadharaiah and S.Shankar |
| 10 | O.S.10/18 | Arguments | J.A.Mutturayappa and N.S.Anil | Nil |
| 11 | O.S.142/19 | Amendment and Amended plaint | S.Ranganath | C.S.Arun |
| 12 | O.S.144/19 | To hear | C.R.Balasubramanyam | Prasanna kumar |
| 13 | O.S.186/19 | To hear on IA | C.R.Balasubramanyam | B.Shivakumar |
| 14 | O.S.216/19 | To hear on IA | Radhakrishna | C.S.Arun |
| 15 | O.S.228/19 | To hear on IA | C.R.Balasubramanyam | K.C.Harish and S.K.Bommalingeshwara |
| 16 | O.S.404/17 | Orders | A.M.Ramu | A.S |
| 17 | O.S.230/19 | Issues | K.G.Narayan | H.N.Devaraju |
| 18 | O.S.174/16 | Arguments | K.M.Srinivas | C.R.Balasubramanyam |
| 19 | FDP.8/19 | To hear on No.1 | S.Basavaraju | M.D.Suresh |
| 20 | C.C.653/12 | To hear | APP | B.S.Madhusudan |

Sd/-
(Ganesha.N)

**Addl. Civil Judge and
J.M.F.C., Gubbi**

Place: Gubbi

Date: 03.06.2020.

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Bar Association, Gubbi